

District level. There are at present 740 Industrial Training Institutes working in the country. New Industrial Training Institutes are set up by the State Governments in accordance with the local needs. The Government of India, in consultation with the National Council for Training in Vocational Trades, lays down the policy of training, norms for standards etc., and accords affiliation to the Institutes/Centres set up by the State Governments, besides holding their examinations to ensure uniformity of standards.

Replacement of Iron Ore Handling Plant in Paradeep Port

2806. SHRI KRUPASINDHU BHOI: Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) whether there is any programme to replace the obsolete and worn out equipment of Iron Ore handling plant in Paradeep during 1980-81; and

(b) if so, which of the equipments are proposed to be replaced and when?

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI BUTA SINGH): (a) and (b). Necessary improvements and modifications to the Ore Handling Plant at Paradeep Port have already been taken up at a total cost of Rs 808.00 lakhs. These improvements mainly cover installation of dumper, construction of structure for housing the wagon dumper, laying of railway line installation of conveyor system, electrical equipment and cables. Modifications relate to the stackyard, provision of rail mounted reclaimer, modifications to transfer points, provision of some basic machinery like fluid couplings and ancillary equipment. The scheme is expected to be completed by the end of 1981. A provision of Rs. 200.00 lakhs has been included in the 1980-81 Plan for this scheme.

Development of Coastal Road

2807. SHRI A. A. RAHEIM: Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) the steps taken by Government to have more coastal roads for facilitating easy transport for movement of goods and for other developmental purposes;

(b) the proposals for developing coastal roads in Kerala in view of the long coast which is fast developing in fishing, coir and other industries; and

(c) the amount set apart for the purpose for Kerala region?

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI BUTA SINGH):

(a) to (c). Constitutionally, Central Government are responsible for roads declared as National Highways. Starting from Kandla on N.H. No. 8-A and Porbandar in N.H. No. 8-B in Gujarat, the country is provided upto Bangladesh border with a National Highway network connecting major ports, large industrial or tourist centres on the coast, parallel to or in close proximity to the coast by National Highways Nos. 8, 17, 17-A, 47, 77-A, 49, 45, 5, 5-A, 6 and 35. Since development is a continuing process, improvement in particular sections are taken up on the basis of known deficiencies and actual traffic requirements subject to availability of funds

National Highway No. 17 and 47 fall along the Kerala coast. On 31st March 1978, Rs. 1095 lakhs worth of road works in hand needed to be completed. Besides providing fully for carry-over works, new road and bridge works costing Rs. 1448 lakhs are included in 1978-83 National Highway Works programme for Kerala. Apart from National Highways funds, Central financial assistance amounting to about Rs. 23 crores (including Rs. 3.74 crores to Kerala) was provided for the development of the West Coast Road starting from Panvel in Maharashtra

upto Challisseri in Kerala passing through Goa and Karnataka before taking it over as National Highway in March, 1972. Similar financial assistance amounting to about Rs. 3 crores has been provided for East Coast Road in Tamil Nadu, and Rs. 7,60 crores have been agreed to for coastal roads in Gujarat.

Disbursement of Funds allotted to Orissa

2808. SHRI BRAJAMOHAN MOHANTY: Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) whether it is a fact that during the Sixth Five Year Plan, allocation of Rs. 69.00 crores were made for Orissa for National Highways and only Rs. 13.45 crores have been received by State Government during 1978-79 and 1979-80;

(b) the reasons for failure of the Government of India to disburse proportionate amount annually; and

(c) in the background of backwardness of the State of Orissa in communication, whether the Government will give priority in distribution of funds allocated in the Plan?

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI BUTTA SINBH):

(a) to (c). No amount was specifically allocated for any State including Orissa for National Highways, in the draft 1978-83 sixth Plan. Actually it is never done. Allotments for improvement/development of National Highways are made only on a year to year basis keeping in view various factors e.g. works in progress, requirements of funds projected by the States, their admissibility and total funds available. On this basis, during 1978-79 and 1979-80 Rs. 7.624 crores were allotted to Orissa for improvement/development of National Highways. Funds for the development of National Highways are allotted primarily with reference to their requirements of traffic and development aspects as applicable.

Introduction of another Pink City Express train from Jaipur to Delhi

2809. SHRI RAM SINGH YADAV: Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that the only fastest railway train available from Delhi to Jaipur to the foreign and domestic tourists and other passengers is the Pink City Express;

(b) whether it is also a fact that there is only one daily service of Pink City train from Delhi to Jaipur in the morning hours and at present there is no service available in morning hours from Jaipur to Delhi;

(c) whether there is a proposal under consideration to have one more Pink City Express daily from Jaipur to Delhi to meet out the demand of domestic and foreign tourists and other passengers?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MALLIKARJUN): (a) Yes. However, other fast services are also available viz. 201/202 Ahmedabad-Delhi Mail, 203/204 Ahmadabad-Delhi Express, 215/216 Chetak Express.

(b) Yes. However, 215/216 Chetak Express provides similar service in the reverse direction.

(c) No, not at present.

Conversion of Bonus into Retirement Benefits and Unemployment Relief

2810. SHRI ARVIND NETAM: Will the Minister of LABOUR be pleased to state:

(a) whether it is a fact that the Central Government are considering some new proposals to convert a part of bonus or the whole of it into retirement benefits and unemployment relief; and

(b) if so, the time by which the final decision will be taken in this regard?